

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : During last three years one letter of Intent has been issued to M/s. Kerala State Electronics Development Corporation Ltd. for setting up an Industrial Unit for manufacture of Colour Television in the No-Industry District of Kerala. The project is yet to be implemented.

(c) and (d) : The details of concessions/incentives admissible to entrepreneurs for setting up industries in No-Industry Districts, are given in the booklet "Incentives for Industries in backward Areas (Central Government and Central Financial Industries) April, 1984" read with this Ministry Press Note No. 14/2/83-DBA-I dated 9.4.85, copies of which are available in Parliament Library.

Rank of Field Marshal

4096. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of DEFENCE be pleased to state :

(a) whether the rank of Field Marshal is honorary or advisory ;

(b) whether there are any proposals to confer this rank to some other Generals ;

(c) if so, their names ; and

(d) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) The rank of Field Marshal is a recognised rank in the Army and is not honorary. The services of a Field Marshal are available for use by Government in an active or advisory capacity as required.

(b) to (d) : There is no proposal under consideration for conferring the rank of Field Marshal of any officer.

Memorandum Regarding National Industrial Growth Zone

4097. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether his Ministry has received any memorandum for the formation of National Industrial Growth Zone comprising of Kanpur, Ghaziabad, Faridabad, Ludhiana, Kota, Ahmedabad, Pune, Bangalore, Cochin, Madras, Howrah, Asansol, Gauhati, Bhubneshwar, Dhanbad and Patna ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) Does not arise in view of (a) above.

Plant for Monoethylene Glycol

4098. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of PETROLEUM be pleased to state :

(a) whether any plant for Monoethylene Glycol (MEG) of 40,000 tonnes and 5,000 tonnes of higher ethylene glycol project was cleared by his Ministry in favour of Reliance Textile Industries Ltd. ;

(b) whether it is a joint sector venture or an exclusive private sector venture ;

(c) whether there is any foreign collaboration or there are other applicants also for the same project ; and

(d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) A letter of intent has been issued to